

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO. 200
ANSWERED ON 24.07.2024

NEET Irregularities

200. SHRI VAIKO:
SHRI M. SHANMUGAM:

Will the Minister of EDUCATION be pleased to state:

- (a) whether there was rampant incidents of paper leaks, impersonation, and other irregularities reported in the recent NEET examination held by NTA agency;
- (b) if so, the details thereof;
- (c) whether Government would order judicial enquiry over the series of incidents occurred all over the country;
- (d) if so, the details thereof;
- (e) whether counselling would be cancelled and old system would be restored as in the Pre-NEET period in view of large scale protest by student community;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a) to (g) The NEET(UG) 2024 Examination was conducted by the National Testing Agency (NTA) on 5th May 2024 at 4750 Centres in 571 cities (including 14 Cities abroad). 24,06,079 candidates registered for the examination, out of which 23,33,297 candidates appeared in the same. After the conduct of NEET(UG) 2024 Examination, certain cases of alleged irregularities/cheating/malpractices were reported. In only one instance, there has been a likely breach of chain of custody of Question Paper. The Ministry of Education has asked the Central Bureau of Investigation to conduct a comprehensive investigation into the entire gamut of alleged irregularities including conspiracy, cheating, breach of trust etc. w.r.t. the NEET(UG) 2024 Examination.

NEET(UG) Examination has been introduced for the standardization of admission to undergraduate medical courses in the country. NEET(UG) seeks to uphold merit and to prevent exploitation, profiteering, and commercialisation of education. Currently, there is no proposal under consideration to scrap NEET(UG) Examination/Counselling of the NEET(UG) 2024 Examination
